

## **High Court at Calcutta**

### **EMPLOYMENT NOTICE**

No. HCOS/IO (COURT)/2019

Dated, Calcutta, the 22<sup>nd</sup> May, 2019.

Applications are invited from the Indian citizens for preparation of a panel for filling up eight (8) vacancies in post of Interpreting Officer (Court), Original Side, High Court, Calcutta, in Pay Band 4A Rs.(15,600-- 42,000) plus Grade Pay of Rs. 5,400/- with special allowance of Rs. 300/- per month and other usual allowances as admissible under the Rules. The appointments will initially be made on purely temporary basis till made permanent.

**Category A: Persons having competence to translate Hindi and Bengali to English and vice versa.**

<b>Category of vacancies</b>	<b>Number of vacancies</b>
Scheduled Caste	01
Unreserved (E.C.)	01
Scheduled Tribe	01
OBC Category-A	01
<b>Total</b>	<b>04</b>

**Category B: Persons having capability to translate Hindi and Urdu to English and vice versa.**

<b>Category of vacancies</b>	<b>Number of vacancies</b>
Scheduled Caste (E.C.)	01
O.B.C Category-B	01
<b>Total</b>	<b>02</b>

**Category C: Persons having capability to translate Bengali and Nepali to English and vice versa.**

<b>Category of vacancies</b>	<b>Number of vacancies</b>
Un-reserved (E.C.)	01
<b>Total</b>	<b>01</b>

**Category D: Persons having capability to translate Bengali and Olchiki/Santhal to English and vice versa.**

<b>Category of vacancies</b>	<b>Number of vacancies</b>
Scheduled Caste	01
<b>Total</b>	<b>01</b>

**Essential Qualifications: -**

**Category A (Persons having competence to translate Hindi and Bengali to English and vice versa):**

Must be a graduate in any one of the three languages from any recognized University and should have fluency in other two languages;

**Category B (Persons having capability to translate Hindi and Urdu to English and vice versa):**

Must be a graduate in Hindi from any recognized University having adequate knowledge in Urdu and English;

**Category C (Persons having capability to translate Bengali and Nepali to English and vice versa):**

Must be a graduate in Nepalese from any recognized University and should have fluency in other two languages;

**Category D (Persons having capability to translate Bengali and Olchiki/Santhali to English and vice versa):**

Must be a graduate in Olchiki or Santhali from any recognized University and should have fluency in other two languages.

**Note: Knowledge of any additional Indian Language will be treated as additional qualification.**

**Age** – Age limit for eligible candidates shall be minimum 18 years and maximum 40 years as on January 1, 2019. (Upper age limit is relaxable by 5 years in case of S.C. and S.T. candidates of West Bengal only). Age as recorded in Madhyamik or equivalent certificate will only be accepted.

**N.B.: The SC/ST/OBC (A)/OBC (B) candidates of other States shall be treated as unreserved category candidates.**

Names of eligible candidates belonging to Exempted category will be called for from respective authority /authorities.

**Candidates of Exempted Category may apply directly also.**

Candidates already in service under Govt. / Public Sector Undertakings / High Court and within prescribed age-limit must submit their applications through Proper Channel.

**Fees** : Examination fees for Scheduled Castes and Scheduled Tribes candidates for West Bengal, shall be Rs. 100/- and for rest categories of candidates, examination fees shall be Rs. 300/-. Examination fees shall be paid through bank challan payable at UBI, in favour of Registrar, Original Side, High Court, Calcutta, A/C no.0091010372343, High Court, Branch.

Copy of bank challan is annexed herewith and same can be downloaded.

No fees need be given by candidates belonging to Exempted categories only whose names will be sponsored by the appropriate authorities.

**Application Form** : Eligible candidates may submit neatly hand-written or typed applications on plain paper of legal size (8.5" x 14"), addressed to Registrar, Original Side, High Court, Calcutta, giving particulars as under :-

(1) Full name of candidate (in capital letters), (2) Father's/Husband's Name, (3) Date of Birth, (4) Actual age as on 01.01.2019, (5) Address (Present and Permanent, along with **PIN code**) with Telephone/Mobile number, (6) Educational Qualifications, (7) Other Qualifications, (8) Knowledge in operating Computer, (9) Whether belongs to S.C. / S.T. / O.B.C (A)/ O.B.C. (B); (10) Whether belongs to Exempted category, if yes, mention the Identity Card Number and date issued from Labour Deptt. Govt. of West Bengal (11) In case of S.C./ S.T./ O.B.C (A)/O.B.C (B), mention certificate number and date; (12) Nationality and (13) Details of depositing application fees.

Full signature of candidate with date must be given at bottom of the application.

**N.B.:-** Statements made under Item no. 3, 6, 7, 10, 11 & 13 above must be supported by attested photo-copies of original documents / certificates. Self attestation will be accepted.

Incomplete applications, unsigned applications or applications submitted without proper application fees, will be summarily rejected. Application fee is not refundable in any case.

**Essential Supporting documents required** :- (1) Two recent and identical coloured passport size photographs duly signed by the candidate on the front portion of both (one to be pasted on top right corner of the application and the other to be stitched/stapled with the application); (2) One self-addressed (**with pin code**) envelope of the size of 25 cm x 11 cm with postal stamp of Rs. 42/- affixed thereon. (3) Photocopy of self-attested documents in support of date of birth, educational qualifications, knowledge in operating Computer, caste certificate, if applicable, and Identity Card issued from the Labour Deptt. Govt. of West Bengal (Employment Exchange Card) and (4) **ORIGINAL** of bank challan showing deposit of examination fees to be enclosed with the application

**Mode of Selection:** - Competitive test shall be conducted amongst eligible candidates. For different categories of candidates, specific test passages in different languages will be given and they shall be asked to translate the same to English and vice versa. Total marks of the examination shall be one hundred (100).

From each category, candidates will be called according to 1:3 ratio as per respective vacancies, subject to them obtaining minimum 20% marks.

In case of any dispute, decision of The Hon'ble The Chief Justice/Hon'ble The Acting Chief Justice shall be final.

**Submission of Application:** Applications must be submitted in a sealed envelope **mentioning therein the category and the post applied for on the top left corner**, which shall have to reach the undersigned within **4:30 p.m. on or before 21<sup>st</sup> June, 2019**. Any application reaching the office thereafter shall not be considered, even though the same may have been posted well in advance.

For further announcements, all concerned are requested to follow the Court's website [www.calcuttahighcourt.gov.in](http://www.calcuttahighcourt.gov.in).

Dated, Calcutta, the 22<sup>nd</sup> May, 2019.

Sd/-  
**Registrar-in-Charge, Original Side  
High Court, Calcutta.**

**BANK CHALLAN**

HIGH COURT AT CALCUTTA		HIGH COURT AT CALCUTTA		HIGH COURT AT CALCUTTA	
PAY-IN SLIP	BANK COPY	PAY-IN SLIP	CANDIDATE'S COPY	PAY-IN SLIP	TO BE ENCLOSED WITH THE APPLICATION
(Last date to remit the money: 21.06.2019)		(Last date to remit the money: 21.06.2019)		(Last date to remit the money: 21.06.2019)	
Application for the post of :		Application for the post of :		Application for the post of :	
UNITED BANK OF INDIA Payable at all Branches of UBI in India		UNITED BANK OF INDIA Payable at all Branches of UBI in India		UNITED BANK OF INDIA Payable at all Branches of UBI in India	
Paid in the Credit of the Registrar, High Court at Calcutta, Original Side		Paid in the Credit of the Registrar, High Court at Calcutta, Original Side		Paid in the Credit of the Registrar, High Court at Calcutta, Original Side	
<b>SB A/c No. 0091010372343</b>		<b>SB A/c No. 0091010372343</b>		<b>SB A/c No. 0091010372343</b>	
Name and address of the Candidate	:	Name and address of the Candidate	:	Name and address of the Candidate	:
Category (UR/OBC/SC/ST/EC)	:	Category (UR/OBC/SC/ST/EC)	:	Category (UR/OBC/SC/ST/EC)	:
Date of Birth	:	Date of Birth	:	Date of Birth	:
(a) Examination Fee	:	(a) Examination Fee	:	(a) Examination Fee	:
(b) Bank Charge Rs.	:	(b) Bank Charge Rs.	:	(b) Bank Charge Rs.	:
Toal Rs.	:	Toal Rs.	:	Toal Rs.	:
(Rupees _____)		(Rupees _____)		(Rupees _____)	
Signature of the Depositor	:	Signature of the Depositor	:	Signature of the Depositor	:
Date of Deposit	:	Date of Deposit	:	Date of Deposit	:
Branch Name	:	Branch Name	:	Branch Name	:
Sol ID	:	Sol ID	:	Sol ID	:
Journal No.	:	Journal No.	:	Journal No.	:
Signature of Bank Authority with Bank Stamp and date	:	Signature of Bank Authority with Bank Stamp and date	:	Signature of Bank Authority with Bank Stamp and date	: